

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.3

Service Tax Appeal No.79540 of 2018
[virtual hearing mode]

(Arising out of Order-in-Appeal No.376-381/JSR/2018 dated 12.09.2018 passed by
Commissioner (Appeals), Central Goods & Service Tax, Ranchi.)

Shri Nandan Kumar Sarkar

...Appellant

VERSUS

Commissioner of CGST & CX, Jamshedpur Commissionerate
.....Respondent

APPEARANCE

Shri Prasad Paranjpe, Advocate for the Appellant (s)
Shri P.Das, Authorized Representative for the Revenue

CORAM: HON'BLE SHRI ASHOK JINDAL, MEMBER(JUDICIAL)
HON'BLE SHRI K. ANPAZHAKAN, MEMBER(TECHNICAL)

DATE OF HEARING : 21.03.2024
DATE OF DECISION : 21.03.2024

The Appeal is allowed with consequential relief, if any. For
order, see order of date in Service Tax Appeal No.79537 of 2018.

Sd/

(ASHOK JINDAL)
MEMBER (JUDICIAL)
Sd/

(K. ANPAZHAKAN)
MEMBER (TECHNICAL)